GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:1016 ANSWERED ON:28.11.2011 EXPORTS FROM POLLUTING FIRMS Panda Shri Baijayant;Pradhan Shri Nityananda

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether certain countries propose to impose a carbon tax on imports from India;
- (b) if so, the details thereof and its response from Indian Export Industries;
- (c) whether the Government has initiated certain measures to curb such menace; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) Some developed countries are considering imposition of carbon tariffs or border adjustment tax on imports from those developing countries that do not have the same standards or norms for emissions intensity in production of goods as in the importing country. Indian Industry including exports is likely to be adversely affected if such measures are implemented.
- (c) & (d) During climate change talks, India has strongly opposed unilateral trade measures as these violate the principles and provisions laid down in the United Nations Framework Convention on Climate Change (UNFCCC). India has also introduced a specific item on 'unilateral trade actions' in the agenda of the seventeenth Conference of Parties (COP-17) to the UNFCCC scheduled in Durban later this year for consideration and adoption.